Title: Demand to inquire the circumstances leading to the self-immolation by the youth Shri Bharat Hasmukh Bhai of Barot, Gujarat.

SHRI PRAVIN RASHTRAPAL (PATAN): Sir, I am very thankful to you. I am raising a very serious issue. ...(Interruptions)

What is this? My name has been called. Every time you are discussing your matters. You should allow others also to speak. ...(Interruptions)

Sir, I am very thankful to you. I am raising a very serious issue of self-immolation by a 35-year old youth in Gujarat. ...(Interruptions)

MR. SPEAKER: Nothing should go on record except what Shri Rashtrapal says.

1211 बजे

(इस समय श्री धर्म राज सिंह पटेल तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर

खड़े हो गए।)

SHRI PRAVIN RASHTRAPAL: A 35-year old youth, by name, Bharat Hasmukh Bhai of Barot committed self-immolation in protest against corruption by the BJP-ruled Municipality in Nadiad. (*Interruptions*)

MR. SPEAKER: This will not go on record.

(Interruptions) ...(Not recorded)

MR. SPEAKER: Please go back to your seats. पहले आप बैठ जाइये, इधर ्से मत बोल्ये। I have allowed Shri Rashtrapal.

SHRI PRAVIN RASHTRAPAL: Mr. Speaker, Sir,….

अध्यक्ष महोदय : आप बैठ जाइये। वैल से बात करना अच्छी बात नहीं है। आप बैठ जाइये।

...(Interruptions)

अध्यक्ष महोदयः आप यहां से अपनी बात नहीं कह सकते।

…(<u>व्यवधान</u>)

अध्यक्ष महोदयः आप पहले अपनी सीट पर बैठ जाएं। आप इधर से बात नहीं कर सकते।

…(व्यवधान)

SHRI PRAVIN RASHTRAPAL: Sir, the untoward incident of self-immolation in Gujarat in the town of Nadiad is very shocking. The Government of Gujarat has failed to...(Interruptions)

अध्यक्ष महोद्यः आपने क्वैश्चन आवर में भी हाउ्स को डि्स्ट्ब िक्या। आज 40 मैम्ब्स ने नोट्स दिया है।

…(<u>व्यवधान</u>)

SHRI PRAVIN RASHTRAPAL: Sir, there are complaints of corruption against the Municipality of Nadiad in Gujarat State which is ruled by BJP....(*Interruptions*) Because of the rampant corruption in the Municipality, electricity bills amounting to Rs.3 crore and other bills amounting to Rs.12 crore are in arrears.…(*Interruptions*) The bills are prepared and the money is taken away by the office bearers and the officials, but the State Government is not taking any action....(*Interruptions*)

MR. SPEAKER: Nothing will go on record except what Shri Rashtrapal is saying.

(Interruptions)*

SHRI PRAVIN RASHTRAPA: Similar complaints are there against other Municipalities, namely, Patan etc., where the money amounting to crores of rupees, sanctioned in the name of Vajpayee *Yojana*, which was meant for the slum clearance within the Municipality areas, has been used for other purposes...(*Interruptions*)

अध्यक्ष महोदयः आप इधर से अपनी बात नहीं कह सकते। आप पहले अपनी सीट पर जाएं। वैल से बात नहीं कही जाती। हाउस के कुछ नियम हैं।

…(<u>व्यवधान</u>)

SHRI PRAVIN RASHTRAPAL: Sir, the issue is very serious and shocking....(*Interruptions*) I want that the Minister of Urban Development, the Minister of Home Affairs and the Minister of Parliamentary Affairs should call for a special report from the Government of Gujarat about the entire episode and inform this House about the circumstances under which the self-immolation took place on 15th August – the Independence Day – in broad day light, and that too in the State of Gujarat where Mahatma Gandhi was born....(*Interruptions*)

* Not Recorded

MR. SPEAKER: Nothing except what Shri Pravin Rashtrapal is saying, will go on record.

(Interruptions) *

SHRI PRAVIN RASHTRAPAL: The Government machinery in Gujarat has totally failed to save the life of the social worker, Shri Bharat Hasmukhbhai Barot. I want a reply from the Government. The Central Government should depute a special officer from the Home Ministry to inquire into the circumsances leading to the self-immolation that took place on the Independence Day and to find out why the man was not saved in spite of the advance notice given by him.

अध्यक्ष महोदयः आप अपनी सीट पर बैठिए।

…(<u>व्यवधान</u>)

अध्यक्ष महोदयः मैंने आपको मौका दिया था। मैंने अभी दूसरे ऑनरेबल मैम्बर को बुलाया है। हाउस प्रोसिजर से चलता है।

…(<u>व्यवधान</u>)